

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.29/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th April, 2017, 10.30 A.M

Name of the Company		Prowess International Pvt.Ltd. -Versus- Jai Balaji Industries Ltd.	
Under Section		3919(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Akhilesh K. Shrivastava, Adv
2. Pujashree Dhacholia, Adv
3. Akash Sharma, PCS

Petitioner

Pujashree Dhacholia
17/04/17

1. Mr. Abhrajit Mitra, Cr Adv
2. Mr. Rishma Karna, Adv

Respondent

Rishma Karna
17/4/17

ORDER

Ld. Counsels for the petitioners and the respondents are present.

Ld. Counsel for the petitioner informed that the arguing Sr. Counsel is not present and prayed for an adjournment. Prayer is allowed.

List the matter on 03/05/2017.

Sd/-
(S. Vijayaraghavan)
Member (T)

Sd/-
(Vijai Pratap Singh)
Member (J)